

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1209

ANSWERED ON:01.12.2014

CURRICULUM UNDER SKILL DEVELOPMENT

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the 'Shrameva Jayate' Programme along with the extent to which the scheme is likely be beneficial;
- (b) whether any comprehensive proposal to bring changes in the curriculum under skill development in view of the requirements of industries under Shrameva Jayate Scheme is under consideration of the Government; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a): Ministry of Labour & Employment launched a series of initiatives in the area of labour to promote good governance, labour welfare and skill development under the 'Pandit Deen Dayal Upadhyay Shrameva Jayate Karyakaram'. These include introduction of shram suvidha portal in central sphere for ease of compliance, transparent labour inspection scheme in central sphere, portability through Universal Account Number (UAN) for employees provident fund subscribers, effective implementation of revamped Rashtriya Swasthya Bima Yojana (RSBY) for the labour in unorganized sector. The skill development initiatives include Apprentice Protsahan Yojana, Recognition of Prior Learning (RPL), training on modern construction techniques with certification by NCVT in consultation with construction companies, national brand ambassadors of vocational training, recognition to skill awardees and flexi-MoU to have demand responsive vocational training.

(b) & (c): A new policy of flexi-MoU has been launched to ensure that customized courses with NCVT Certification are available to meet the need of local industry. Under this policy industry after approval can conduct NCVT certified training programme in partnership with ITI or other vocational Training provider to meet specific skill requirement of the company with the requirement of ensuring minimum 80% employment.